

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 356
TO BE ANSWERED ON 13.08.2015

NATIONAL SOCIAL ASSISTANCE PROGRAMME

*356. SHRI SUMEDHANAND SARSWATI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether his Ministry is administering the National Social Assistance Programme (NSAP) through its various schemes so as to provide social security to various sections of the society including differently abled persons and if so, the details thereof;
- (b) the number of differently abled persons covered under NSAP and the funds disbursed thereunder during each of the last three years and the current year, State and scheme-wise;
- (c) the criteria adopted for selection of differently abled persons for availing the benefit under the programme;
- (d) whether the Government is contemplating to bring down the eligibility criteria from 80% disability to 10% disability; and
- (e) if so, the details thereof and the number of persons likely to be benefitted as a result thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a) to (e): A statement is laid on the Table of the House

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Statement referred to in reply to Lok Sabha Starred Question No. 356 for reply on 13th August, 2015 by Shri Sumedhanand Saraswati.

(a): This Ministry is administering National Social Assistance Programme(NSAP) under which pension /assistance is provided to old aged , widows and disabled persons belonging to the households living Below Poverty Line (BPL) on fulfilling the eligibility criteria prescribed by the Government of India. NSAP comprises of Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Indira Gandhi National Widow Pension Scheme (IGNWPS), Indira Gandhi National Disability Pension Scheme (IGNDPS), National Family Benefit Scheme(NFBS) and Annapurna. Salient features of these schemes are enclosed as **Annexure-I.**

(b): Schemes under NSAP have been converted into a Centrally Sponsored Scheme (CSS) from the financial year 2014-15 and funds are now released Scheme- wise. However, prior to 2014-15 schemes under NSAP were under State Plan and funds for NSAP were released as Additional Central Assistance (ACA) to the States by the Ministry of Finance/Home Affairs to States/Union Territories respectively in a combined manner for all the schemes under NSAP. Details of number of beneficiaries covered and funds released by the Central Government under IGNDPS for the last three years and current year, State /UT-wise are at **Annexure-II.**

(c): Persons belonging to BPL households suffering from severe or multiple disabilities are eligible for benefits under Indira Gandhi National Disability Pension Scheme (IGNDPS). For the purpose of defining severe or multiple disabilities the following legal provisions are followed:

- As per Section 56(4) of the Persons with Disabilities Act, 1995 (PWD) Act, 95), "persons with severe disability" means a person with 80% or more of one or more disabilities.

- As per Section 2(h) of the National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act, 1999 (National Trust Act, 1999) "Multiple Disabilities" means combination of 2 or more disabilities.

(d) & (e): At present, the Government is not contemplating to bring down the eligibility criteria from existing 80% disability to 10% disability under Indira Gandhi National Disability Pension Scheme (IGNDPS).

Annexure-I

Annexure referred to in reply to Lok Sabha Starred Question No. *356 for reply on 13-08-2015.

Salient features of the schemes under National Social Assistance Programme (NSAP)

- (i) **Indira Gandhi National Old Age Pension Scheme (IGNOAPS):** Pension / Central assistance of Rs. 200/- per month is provided to persons in the age group of 60-79 years and Rs. 500/- per month to persons of 80 years and above belonging to BPL households.
- (ii) **Indira Gandhi National Widow Pension Scheme (IGNWPS):** Under the scheme pension/ Central assistance @ Rs. 300/- per month is provided to widows in the age-group of 40-79 years belonging to BPL households. On reaching the age of 80 years, the beneficiaries is shifted to IGNOAPS to get enhance assistance of Rs.500/- per month.
- (iii) **Indira Gandhi National Disability Pension Scheme (IGNDPS):** Under the scheme pension / Central assistance @ Rs. 300/- per month is provided to persons aged 18-79 years with severe and multiple disabilities belonging to BPL households. On reaching the age of 80 years, the beneficiaries is shifted to IGNOAPS to get enhance assistance of Rs.500/- per month.
- (iv) **National Family Benefit Scheme (NFBS):** Under the scheme a BPL household is entitled to lump sum amount of money on the death of primary breadwinner aged between 18 and 59 years. The amount of assistance is Rs. 20,000/-.
- (v) **Annapurna:** Under the scheme, 10 kg of food grains per month are provided free of cost to those senior citizens who, though eligible, are not receiving old age pension.

Annexure referred to in reply to Lok Sabha StQ.No. * 356 for reply on 13-08-2015
Details of funds spent and no. of beneficiaries covered under the Indira Gandhi National Disability Pension Scheme (IGNDPS)
during the last three years and current year State/UTs-wise

Sl. No.	States/UTs	2012-2013		2013-2014		2014-2015		2015-2016	
		Total Release (combined) (in lakh)	No. of beneficiaries covered	Total Release (combined) (in lakh)	No. of beneficiaries covered	Release under IGNDPS (in lakh)	No. of beneficiaries covered	Release under IGNDPS (in lakh)	No. of beneficiaries covered
1	Andhra Pradesh	67563.36	376706	62861.79	41861	1047.66	37672	801.84	24413
2	Bihar	101216.67	27496	141881.03	40180	3508.41	50641	2133.35	NR
3	Chhattisgarh	23072.95	35608	31522.75	36377	1056.78	36325	942.46	35653
4	Goa	292.00	NR	0.00	NR	0.00	NR	0.00	NR
5	Gujarat	13246.21	4583	13608.00	5222	932.67	5574	412.77	NR
6	Haryana	7505.39	16804	8316.67	16804	467.31	16804	155.77	16804
7	Himachal Pradesh	3098.36	543	3522.86	557	86.91	599	39.41	809
8	J & K	2821.15	4048	4173.95	NR	93.09	NR	48.14	NR
9	Jharkhand	18215.64	17305	33618.19	16201	870.06	17535	587.18	31286
10	Karnataka	45649.44	56283	40014.00	43639	1213.59	43639	1212.30	NR
11	Kerala	9164.00	15886	16103.39	292302	832.50	286449	832.49	NR
12	Madhya Pradesh	54351.43	154937	80137.90	150713	4308.81	94969	3265.76	95483
13	Maharashtra	43866.00	2000	0.00	5248	3170.34	6337	1056.78	7254
14	Odisha	74305.32	110822	72925.64	90754	3081.96	90754	1981.80	NR
15	Punjab	5763.11	3817	5055.00	117	180.00	NR	120.26	NR
16	Rajasthan	25513.08	17549	34008.33	22874	1581.12	22681	941.39	20131
17	Tamilnadu	57350.39	85655	60936.74	644694	2402.78	62561	800.92	NR
18	Telengana	Not applicable	Not applicable			748.74	26923	573.07	17448
19	Uttar Pradesh	111027.03	56300	164710.68	65000	5084.31	107682	3085.23	NR
20	Uttarakhand	7904.87	2078	10882.87	7456	400.08	4249	133.36	NR
21	West Bengal	78165.01	47540	89807.63	47540	2412.49	86750	1928.79	NR
NE States									
22	Arunachal Pradesh	1138.98	NR	792.00	1802	50.13	NR	0.00	NR
23	Assam	22504.42	14045	16188.00	42577	526.05	42264	526.05	42264
24	Manipur	1044.22	NR	2519.18	1106	37.29	NR	0.00	NR
25	Meghalaya	1062.00	1470	2175.20	1430	40.89	1501	13.63	1467
26	Mizoram	867.57	544	839.09	618	20.64	742	6.88	NR
27	Nagaland	1048.52	1276	1639.13	1276	32.04	1276	17.41	1276
28	Sikkim	236.00	646	685.06	NR	27.24	743	0.00	NR
29	Tripura	4491.91	2426	5713.78	2664	89.25	3209	69.50	NR
	Sub Total	782485.03	1056167	904638.86	1579012	34303.14	1047879	21686.54	294288
Union Territories									
30	A&N Islands	174.00	NR	0.00	NR	0.00	NR	0.00	NR
31	Chandigarh	190.00	102	150.49	75	0.00	NR	7.56	NR
32	D&N Haveli	204.00	NR	0.00	NR	0.00	NR	0.00	NR
33	Daman & Diu	33.00	NR	0.00	159	0.00	NR	0.00	NR
34	NCT Delhi	4455.00	32314	5458.63	NR	175.80	39482	0.00	NR
35	Lakshadweep	21.00	NR	0.00	NR	0.00	NR	0.00	NR
36	Puducherry	873.00	1585	997.68	NR	35.01	NR	0.00	NR
	Sub Total	5950.00	34001	6606.80	234	210.81	39482	7.56	0
	GRAND TOTAL	788435.03	1090168	911245.66	1579246	34513.95	1087361	21694.10	294288

NR : Not Reported